

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO. 2179
TO BE ANSWERED ON 08.03.2018**

MEMBERSHIP RULES OF PCI

2179. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of INFORMATION AND BROADCASTING

be pleased to state:

- (a) the membership rules of Press Club of India (PCI) and the number of active members as on date; and
- (b) the number of applicants for membership, the number of them who got the membership and the number of applications turned down and the number of applicants who were not given any information in this regard along with the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL. RAJYAVARDHAN RATHORE (Retd.)]

(a) to (b). Press Club of India (PCI) is a non-government organization and not under the administrative purview of Ministry of Information and Broadcasting. No information in this regard is maintained in the Ministry.
